

HIGH COURT OF UTTARAKHAND, NAINITAL

OFFICE MEMORANDUM

No. 22

Date: 20th March, 2024.

To,

Sri Nitin Kumar, Senior System Officer/ Programmer Gr.-I

Subject: Regarding Selection to the vacant post of Assistant Registrar (I.T.) / System Analyst.

In continuation of O.M. No. 18 issued on dated 12.03.2024, for filling up 01 (one) vacant post of Assistant Registrar (I.T.)/ System Analyst, the Viva-voce scheduled to be held on 20.03.2024 at 5:00 P.M. **has been postponed.**

The said Viva-voce shall now be conducted **on 21.03.2024 at 05:00 P.M. in the Hall adjacent to the Conference Hall, Management Section, High Court of Uttarakhand, Nainital.**

The aforementioned Senior System Officer/ Programmer Gr.-I of the Court is directed to appear for the said Viva-voce on the scheduled date & time at the designated place as above.

By order of Hon'ble the Chief Justice

Sd/-

(Ashish Naithani)

Registrar General

High Court of Uttarakhand, Nainital.

No. 1624/UHC/I-a-3/Recruitment Cell/2022

Date: 20th March, 2024.

Copy forwarded for information and necessary action to:-

1. P.S. to Registrar General.
2. Concerned officer of the Court.
3. Librarian, Section Officer (Stationery) & Management Officer of the Court.
4. Deputy Registrar (I.T) with directions to upload the aforementioned Office Memorandum on the website of the High Court.
5. Guard File/Notice Board.

By Order,

Registrar (Inspection)